**Declaration of Assets and Liabilities** 

Year 2021 - 2022

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
No. (i)	Cash	2,000/	Manoj kr.	RinaDevi	Khushleu Sonam	Rahul ka Ku Somdi
(II) <sup>*</sup>	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI Bonk Saving Acount	٦ /	11	) )	" ,
(iii)	Bonds, Debentures and Shares in companies	NI	V	21	, , , ,	"
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 36,600 yearly	7)	')	"	y
(v)	Motor Vehicles (details of make, etc.)	NIC	``)	71	71	11
(vi)	Jewellery (give details of weight and value)	Grold 20, gram Silver 250 gr	7)	١)	17	1)
(vii)	Other assets, such as values of claims / interests	Ni, C	11	11	1)	1,

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## Details of Immovable assets В.

[Note: Properties in joint ownership indicating the extent of joint ownership will

so h	ave to be indicated]  Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Hil	γi(	Nil	· Nil	Ni/
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Manos Manos Kr.	Rina	Khushlu	Sonam	Karhul ks Sundipkr
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	77	Nil	Nic	Nil	N/(
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market	41,1	hil		Nil	Nil
(v)	Others (such as interest in property)	11	N	1 NII	Nic	Nil

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	SBI Bihar Vidhan Mande	113070007
-	(ii) Loans from financial institutions	NI ( patna	701 (
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Ni (	Nil
	(b) dues to departments dealing with supply of water	NIC	Nil
	(c) dues to departments dealing with supply of electricity	NIC	Ni(

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	(d) dues to departments dealing with telephones	NIC	Ni (
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NI (	Ni (
	(f) Other dues, If any	pil	NI
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	25000/ meson Tex	Nil
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	M) (	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	N) (
	(iv) Property Tax	NIC	

## Personal Detail PTS/BLA-850 GPF/CPF/PRAN No. :-Gender (DD/MM/YYYY) Date of Birth (A/B/C) Class/Group legislative Assembli Bihar patna Cadre (Full Name e.g. B.A.S.-Bihar Administrative Service, Attendom + (Farrash) B.S.S.- Bihar Secretariat Service etc.) Patna Home District I hereby declare that the above details are true to the best of my knowledge and belief. Name of Employee: Mana J. Furnar Designation: Attendant (Forgash)

Note:

Place: Patna

Date: 15-02-2022

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Department: legislative Aggenteli Poitar

प्रशिक्ति।